

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 6394 of 2016**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners	: Mr. Sunil Kumar, Advocate
For the Respondents	: Ms. Diksha Dwivedi, AC to AAG-I

06/29.06.2020 The present writ petition is taken up today through Video conferencing.

When the writ petition is called out, Mr. Sunil Kumar, the learned counsel for the petitioners, prays for an adjournment.

In view of the said prayer, put up this case under the same heading in the next week.

(Rajesh Shankar, J.)

Manish